15.31 hrs.

## MOTION RE: FIRST REPORT OF COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Title: Motion regarding agreement of the House wih the First Report of the Committee on Private Members' Bills and Resolutions. (Motion adopted).

MR. DEPUTY-SPEAKER: Now, we will take up item no. 24.

SHRI NIKHILANANDA SAR (BURDWAN): Sir, I beg to move:

"That this House do agree with the First Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 18<sup>th</sup> August, 2004."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the First Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 18<sup>th</sup> August, 2004."

The motion was adopted.

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MR. DEPUTY-SPEAKER: We will now take up item no. 25 – Further discussion on the Resolution moved by Shri P.K. Vasudevan Nair.

...(Interruptions)

**उपाध्यक्ष महोदय :** प्राइवेट मैम्बर्स बिज़नैस पर डिसकशन के वक्त परम्परा यही रही है कि उस पर शोर नहीं होना चाहिये। मुझे समझ नहीं आ रहा है कि प्राइवेट मैम्बर्स बिज़नैस पर आप क्यों इस तरह कर रहे हैं। यह अच्छा नहीं है।

...(व्यवधान)

MR. DEPUTY-SPEAKER: Nothing is to be recorded.

(Interruptions)\*

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again on Monday, the 23<sup>rd</sup> August, 2004 at 11 a.m. **15.35 hrs.** 

The Lok Sabha then adjourned till Eleven of the Clock

on Monday, August 23, 2004/Bhadrapada 1, 1926 (Saka).

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<sup>\*</sup> Not Recorded.